GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO. 68 ANSWERED ON 04TH DECEMBER, 2025

GROWTH, SAFETY AND REGULATION OF ELECTRIC VEHICLES

*68. SHRI P C MOHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the growth in registration and sales of electric two-wheelers and electric cars in the country since the launch of major electric vehicle policies including the latest figures thereof, year-wise;
- (b) the total number of electric vehicles registered in Karnataka particularly in Bengaluru along with their share in the country's overall electric vehicle fleet;
- (c) whether the Government is aware of recent accidents and fire incidents involving electric vehicles and the concerns raised regarding battery and passenger safety, if so, the details thereof;
- (d) the details of safety standards, testing protocols and monitoring mechanisms currently in place to ensure the safe use of electric vehicles; and
- (e) the steps being taken by the Government to enhance charging infrastructure, promote adoption of electric vehicles and improve safety compliance through collaboration with manufacturers and State Governments?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. *68 FOR ANSWER ON 04.12.2025 ASKED BY SHRI P C MOHAN REGARDING GROWTH, SAFETY AND REGULATION OF ELECTRIC VEHICLES.

(a) The details of electric 2-Wheelers registered vehicles as per the information available in VAHAN are enclosed at ANNEXURE-I.

The details of electric Four Wheelers registered under category Light Motor Vehicles, Light Passenger Vehicles, Four Wheeler(Invalid Carriage) as per the information available in VAHAN are enclosed at ANNEXURE-II.

(b) The total number of electric vehicles registered are as under:

Calendar Year	Total Number of registered Electric Vehicles(Karnataka)	Total Number of registered Electric Vehicles (Bengaluru District)		
2020	9,686	7,354		
2021	33,289	19,631		
2022	95,741	58,450		
2023	1,52,313	91,128		
2024	1,77,646	1,00,150		
2025 (till 27/11/2025)	1,69,704	91,693		

(c) to (e) The Government in Ministry of Road Transport and Highways has amended the Automotive Industry Standards, AIS:156 [Specific requirements for L (a motor vehicle less than four wheels and quadricycle) category electric power train vehicles] and AIS:038 (Rev 2) [Specific Requirements for M Category, (a motor vehicle with at least four wheels used for carrying passenger) N Category (a motor vehicle with at least four wheels used for carrying goods) Electric Power Train Vehicles] to prescribe Technical Requirements for Traction Battery of L, M and N Category of Electric Power Train Vehicles. These standards have been implemented since March, 2023. The prototypes / components of electric vehicles are tested for the following:

- a) Over charge/discharge protection
- b) Over current/Short circuit protection
- c) Over temperature protection
- d) Voltage cutoff
- e) Battery Management System(BMS)
- f) Prevention of thermal propagation etc.

The tests are done by the testing agencies notified under Rule 126 of Central Motor Vehicles Rules, 1989, for compliance to standards notified by the Ministry of Road Transport and Highways.

Government in the Ministry of Power (MoP) has issued "Guidelines for Installation and Operation of Electric Vehicle Charging Infrastructure-2024", dated 17th September 2024, which outlines standards and protocols to create connected & interoperable EV charging infrastructure network including Battery Swapping/Charging stations.

The following steps have been taken by the Government in the Ministry of Road Transport and Highways (MoRTH) to promote adoption of Electric Vehicles (EVs) in the country:

- (i) Notification issued vide S.O. 5333(E) dated the 18th October, 2018, has granted exemption from the requirements of permit to the battery operated transport vehicles.
- (ii) Notification issued vide G.S.R. 525(E) dated the 2nd August, 2021 has exempted Battery Operated Vehicles from the payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.
- (iii) Notification issued vide G.S.R. 302(E) dated the 18th April, 2023 to issue All India Tourist Permit for battery operated vehicles without payment of any permit fee.
- (iv) Notification issued vide G.S.R. 167(E) dated the 1st March, 2019 for retro-fitment of hybrid electric system or electric kit to vehicles and their compliance standards shall be as per Automotive Industry Standards (AIS) 123.
- (v) Notification issued vide G.S.R. 749(E) dated the 7th August, 2018, has notified the registration mark for Battery Operated Vehicles to be in Yellow colour on Green background for the transport vehicles and, for all other cases, in White colour on Green background.

- (vi) An advisory dated 12th August, 2020 has been issued to all States and UTs regarding sale and registration of two wheeled Electric Vehicles without batteries.
- (vii) National Highways Authority of India through NHLML envisions development of wayside amenities at approx. interval of 40-60 kms along National Highways and Expressways for providing public facilities like eateries, toilet, drinking water, parking, Fuelling Stations, EV charging stations, short term accommodation, etc. to the road users and truckers.

EV charging stations have been provisioned as mandatory facility for Wayside Amenities sites having area greater than 1 Ha.

As on date, 513 WSA sites have been awarded out of which 110 sites are already operational and EV charging stations have been commissioned on 64 operational wayside amenities.

Government in the Ministry of Heavy Industries (MHI) has allocated Rs.2,000 crore under the PM E-DRIVE Scheme for installation of adequate number of EV Charging stations on pan India basis.

Government in the Ministry of Heavy Industries (MHI) has sanctioned Rs.873.5 Cr to PSU Oil Marketing Companies (OMCs) under FAME II Subsidy Scheme for setting up 8932 Electric vehicle Charging Stations (EVCS). As on 01.11.2025, 8932 number of EVCS have been set up by OMCs under FAME-II subsidy scheme across the country at their Retail Outlets (ROs) out of which 3261 EVCS have been energized. In addition to this, OMCs have set up 18,544 EVCS at their ROs from their own funds.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO. *68 FOR ANSWER ON 04.12.2025 ASKED BY SHRI P C MOHAN REGARDING GROWTH, SAFETY AND REGULATION OF ELECTRIC VEHICLES.

Details of electric 2-Wheelers registered vehicles-

States	2020	2021	2022	2023 2024		2025 (Till 27/11/202 5)
Andaman &						
Nicobar	1	0	16	12	46	85
Island						
Andhra	930	7,899	27,585	28,547	48,760	45,131
Pradesh						
Arunachal Pradesh	1	2	1	3	15	42
Assam	40	374	1,901	2,438	4,388	3,251
Bihar	384	2,789	9,930	12,384	22,027	21,861
Chandigarh	12	197	855	2,141	1,774	1,293
Chhattisgarh	591	2,613	16,345	25,192	32,846	21,252
Delhi	1,163	7,555	34,563	37,564	31,530	33,318
Goa	55	849	4,991	8,396	9,497	6,758
Gujarat	530	7,884	64,584	78,512	65,086	54,379
Haryana	274	3,792	11,711	7,445	18,807	12,795
Himachal Pradesh	22	304	945	890	1,287	951
Jammu and Kashmir	74	1,130	2,132	1,834	3,001	2,230
Jharkhand	293	1,672	6,730	7,378	10,273	9,731
Karnataka	8,684	29,620	86,852	1,34,593	1,54,154	1,41,283
Kerala	351	5,882	33,456	61,799	66,852	70,107
Ladakh	0	6	20	18	18	0
Lakshadwee p	0	0	0	3	2	13
Madhya Pradesh	929	5,104	22,179	35,963	63,011	66,275
Maharashtra	5,065	23,662	1,17,526	1,67,965	2,10,112	1,95,969
Manipur	7	20	125	89	76	291
Meghalaya	3	0	22	74	209	219
Mizoram	1	1	36	167	558	735

Nagaland	11	2	3	3	7	14
Odisha	610	4,944	25,723	38,350	56,303	59,893
Puducherry	86	393	1,410	2,451	4,047	3,527
Punjab	128	3,237	7,571	8,621	19,425	21,229
Rajasthan	1,968	13,956	54,117	59,419	76,735	70,384
Sikkim	0	0	0	0	1	3
Tamil Nadu	5,413	23,935	61,619	78,423	1,14,766	1,23,134
Tripura	7	3	196	256	415	484
UT of DNH and DD	10	20	88	100	261	150
Uttar Pradesh	1,194	6,284	23,547	40,379	94,661	92,174
Uttarakhand	178	1,210	5,698	5,687	8,247	7,890
West Bengal	97	915	8,412	11,414	22,910	24,262
Grand Total	29,112	1,56,254	6,30,889	8,58,510	11,42,107	10,91,113

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF THE LOK SABHA STARRED QUESTION NO. *68 FOR ANSWER ON 04.12.2025 ASKED BY SHRI P C MOHAN REGARDING GROWTH, SAFETY AND REGULATION OF ELECTRIC VEHICLES.

Details of electric Four Wheelers registered under category Light Motor Vehicles, Light Passenger Vehicles, Four Wheeler(Invalid Carriage) -

States	2020	2021	2022	2023	2024	2025(Till 27 th Novembe r, 2025)
Andaman & Nicobar Island	35	22	7	14	16	70
Andhra Pradesh	61	395	785	1,655	4,078	4,457
Arunachal Pradesh	3	0	1	17	29	40
Assam	7	7	82	267	401	416
Bihar	22	61	135	601	938	928
Chandigarh	35	106	273	1,037	1,403	1,395
Chhattisgarh	9	70	366	1,539	1,897	2,156
Delhi	883	1,948	5,649	8,333	6,517	13,099
Goa	25	189	621	966	1,239	1,388
Gujarat	230	862	2,831	6,597	6,274	10,273
Haryana	96	65	834	2,681	3,921	4,248
Himachal Pradesh	3	11	45	161	281	591
Jammu and Kashmir	0	5	49	165	276	419
Jharkhand	37	47	156	468	593	700
Karnataka	695	1,471	4,311	11,969	14,079	18,024
Kerala	427	1,667	3,845	9,817	11,055	16,962
Ladakh	0	0	10	0	0	3
Lakshadweep	6	0	0	0	0	0
Madhya Pradesh	29	194	536	1,736	2,589	4,108
Maharashtra	927	3,743	11,652	13,733	15,046	27,876
Manipur	0	0	1	30	77	98
Meghalaya	0	3	10	20	39	108
Mizoram	0	0	0	0	2	7
Nagaland	0	0	0	3	3	7
Odisha	20	59	436	1,331	2,509	3,959
Puducherry	1	10	44	91	141	141
Punjab	11	41	46	799	1,469	2,670
Rajasthan	118	566	1,493	4,530	6,149	9,930

Sikkim	0	0	0	0	6	4
Tamil Nadu	283	946	2,463	5,984	7,788	13,211
Tripura	0	5	0	30	39	34
UT of DNH and DD	3	3	16	42	63	76
Uttar Pradesh	135	80	216	4,878	6,881	12,068
Uttarakhand	14	122	384	494	594	993
West Bengal	101	334	951	2,594	3,397	5,517
Grand Total	4,216	13,032	38,248	82,582	99,789	1,55,976
